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सोमवार, मार्च २१, १९८८/चैत्र १, शके १९१०

The following Bill is published under the first proviso to rule 116 (1) of the Maharashtra Legislative Assembly Rules (Seventh Edition) :—

L. A. BILL No. VI OF 1988.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 1988

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 1988; and for the purpose of authorising payment of the said sums; It is hereby enacted in the Thirty-ninth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Appropriation Shorttitle Act, 1988.

Issue of
Rs. 8,25,39,87,643
out of the
Consolidated
Fund of the
State for the
year 1987-88.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in the aggregate to the sum of eight hundred twenty-five crores, thirty-nine lakhs, eighty-seven thousand six hundred and forty-three rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 1988, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 1988.

THE SCHEDULE

(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
	A—EXPENDITURE ON REVENUE ACCOUNT				
	General Administration Department				
1	President/Vice-president Governor/Administrator of Union Territories.	2012, President/Vice President, Governor/Administrator of Union Territories.	4,00,000	4,00,000
3	Elections.	2015, Elections.	1,50,07,000	1,50,07,000
6	Public Service Commission.	2051, Public Service Commission.	60,000	60,000
7	Secretariat-General Services.	2052, Secretariat-General Services.	35,66,000	35,66,000
11	Housing.	2216, Housing.	1,25,000	1,25,000
12	Information and Publicity.	2220, Information and Publicity.	57,31,000	57,31,000
16	Census, Surveys and Statistics.	3454, Census, Surveys and Statistics.	2,50,000	2,50,000
		Total—General Administration Department.	2,47,39,000	4,00,000	2,51,39,000
	Home Department				
18	Administration of Justice.	2014, Administration of Justice.	44,000	44,000
19	State Excise.	2039, State Excise.	36,06,000	36,06,000
20	Taxes on Vehicles.	2041, Taxes on Vehicles.	87,23,000	25,08,00,000	25,95,23,000
21	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.	7,41,000	68,36,000	75,77,000
22	Secretariat—General Services.	2052, Secretariat—General Services.	19,20,000	19,20,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
Home Department—contd.					
23	Police ..	2055, Police.	13,57,67,010	13,57,67,010
24	Jails ..	2056, Jails.	37,28,000	37,28,000
27	Urban Development .	2217, Urban Development.	10,20,000	10,20,000
28	Social Security and Welfare.	2235, Social Security and Welfare.	10,03,000	10,03,000
29	Other Social Services.	2252, Other Social Services.	3,46,000	3,46,000
31	Ports and Light Houses.	3051, Ports and Light Houses.	27,15,000	27,15,000
32	Road Transport .	3055, Road Transport.	1,10,00,000	1,10,00,000
33	Inland Water Transport.	3056, Inland Water Transport.	22,000	22,000
Total—Home Department			17,06,35,010	25,76,36,000	42,82,71,010
Revenue and Forests Department					
35	Land Revenue.	2029, Land Revenue..	2,26,75,000	2,26,75,000
37	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.	22,28,000	3,42,27,000	3,64,55,000
40	Secretariat—General Services.	2052, Secretariat—General Services.	20,68,000	900	20,68,900
41	District Administration.	2053, District Administration.	5,15,37,000	2,257	5,15,39,257
42	Public Works.	2059, Public Works.	2,41,05,000	2,41,05,000
44	Miscellaneous General Services.	2075, Miscellaneous General Services.	93,64,000	93,64,000
49	Relief on account of Natural Calamities.	2245, Relief on account of Natural Calamities.	6,42,75,000	6,42,75,000
52	Forestry and Wild Life	2406, Forestry and Wild Life.	6,87,42,000	6,87,42,000
53	Agricultural Research and Education.	2415, Agricultural Research and Education.	13,58,000	13,58,000
Total—Revenue and Forests Department.			24,63,52,000	3,42,30,157	28,05,82,157

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
Agriculture and Co-operation Department					
60	Social Security and Welfare.	2235, Social Security and Welfare.	1,40,000	1,40,000
60-A	Relief on account of Natural Calamities.	2245, Relief on account of Natural Calamities.	7,60,000	7,60,000
61	Crop Husbandry.	2401, Crop Husbandry.	3,49,06,010	1,506	3,49,07,516
62	Soil and Water Conservation.	2402, Soil and Water Conservation.	7,86,22,000	7,86,22,000
63	Animal Husbandry.	2403, Animal Husbandry.	2,51,31,000	1,41,840	2,52,72,840
64	Dairy Development.	2404, Dairy Development.	3,83,400	3,83,400
66	Agricultural Research and Education.	2415, Agricultural Research and Education.	4,98,73,020	4,98,73,020
67	Co-operation.	2425, Co-operation.	89,94,000	89,94,000
69	Minor Irrigation.	2702, Minor Irrigation.	37,13,000	37,13,000
71	Secretariat—Economic Services.	3451, Secretariat—Economic Services.	8,02,000	8,02,000
		Total—Agriculture and Co-operation Department.	20,29,41,030	5,26,746	20,34,67,776
Education and Employment Department					
73	Interest Payments.	2049, Interest Payments.	97,92,000	97,92,000
74	Pensions and Other Retirement Benefits.	2071, Pensions and other Retirement Benefits.	3,45,82,000	3,45,82,000
75	General Education.	2202, General Education.	1,25,62,86,000	1,25,62,86,000
76	Technical Education.	2203, Technical Education.	3,49,28,000	3,49,28,000
77	Sports and Youth Services.	2204, Sports and Youth Services.	25,42,000	25,42,000
78	Art and Culture.	2205, Art and Culture.	44,45,000	44,45,000
79	Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes.	1,14,000	1,14,000
80	Labour and Employment.	2230, Labour and Employment.	2,17,51,000	2,17,51,000
82	Secretariat—Social Services.	2251, Secretariat—Social Services.	9,68,000	9,68,000
83	Revenue Expenditure on Removal of Regional Imbalance.	2202, General Education. 2203, Technical Education. 2230, Labour and Employment.	2,45,000	2,45,000
		Total—Education and Employment Department.	1,35,58,61,000	97,92,000	1,36,56,53,000

No of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
Urban Development Department					
86	Interest Payments.	2049, Interest Payments.	7,33,000	7,33,000
88	Water Supply and Sanitation.	2215, Water Supply and Sanitation.	8,44,000	8,44,000
90	Urban Development.	2217, Urban Development	4,07,67,000	4,07,67,000
92	Secretariat—Social Services.	2251, Secretariat—Social Services.	7,82,000	7,82,000
94	Census, Surveys and Statistics.	3454, Census, Surveys and Statistics.	2,000	2,000
		Total—Urban Development Department.	4,23,95,000	7,33,000	4,31,28,000
Finance Department					
96	Collection of Taxes on Income and Expenditure.	2020, Collection of Taxes on Income and Expenditure.	19,68,000	2,20,82,000	2,40,50,000
97	Sales Tax.	2040, Sales Tax.	91,39,000	4,18,22,000	5,09,61,000
98	Appropriation for Reduction or Avoidance of Debt.	2048, Appropriation for Reduction or Avoidance of Debt.	2,04,40,000	2,04,40,000
99	Interest Payments.	2049, Interest Payments.	9,55,50,000	9,55,50,000
100	Secretariat—General Services.	2052, Secretariat—General Services.	4,29,000	4,29,000
101	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration	1,08,72,000	1,08,72,000
107	Other General Economic Services.	3475, Other General Economic Services.	14,000	14,000
		Total—Finance Department.	2,24,22,000	17,98,94,000	20,23,16,000
Public Works Department					
112	Housing.	2216, Housing.	2,69,01,000	2,69,01,000
113	Social Security and Welfare.	2235, Social Security and Welfare.	99,000	99,000
114	Forestry and Wild Life.	2406, Forestry and Wild Life.	9,18,000	9,18,000
115	Ports and Light Houses.	3051, Ports and Light Houses.	12,000	12,000
116	Civil Aviation.	3053, Civil Aviation.	40,00,000	40,00,000
118	Secretariat—Economic Services.	3451, Secretariat—Economic Services.	15,80,000	15,80,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
119	Public Works and Administrative and Functional Buildings.	2059, Public Works. 2202, General Education. 2203, Technical Education. 2205, Art and Culture. 2210, Medical and Public Health. 2217, Urban Development. 2230, Labour and Employment. 2403, Animal Husbandry. 2405, Fisheries. 2415, Agricultural Research and Education. 2435, Other Agricultural Programmes. 2852, Industries.	7,44,51,000	7,44,51,000
		Total—Public Works Department.	10,79,61,000	10,79,61,000
Irrigation Department					
122	Major and Medium Irrigation.	2701, Major and Medium Irrigation.	7,69,60,000	7,69,60,000
123	Minor Irrigation.	2702, Minor Irrigation.	48,26,000	48,26,000
125	Flood Control.	2711, Flood Control.	8,19,000	8,19,000
		Total—Irrigation Department.	8,26,05,000	8,26,05,000
Law and Judiciary Department					
128	Administration of Justice.	2014, Administration of Justice.	1,34,12,000	92,54,000	2,26,66,000
129	Secretariat—General Services.	2052, Secretariat—General Services.	2,51,000	2,51,000
130	Other Administrative Services.	2070, Other Administrative Services.	8,70,000	8,70,000
131	Social Security and Welfare.	2235, Social Security and Welfare.	50,000	50,000
132	Other Social Services.	2252, Other Social Services.	38,000	38,000
133	Other General Economic Services.	3475, Other General Economic Services.	55,000	55,000
134	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	4,69,000	4,69,000
		Total—Law and Judiciary Department.	1,51,45,000	92,54,000	2,43,99,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
Industries, Energy and Labour Department					
135	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.	28,62,000	20,00,000	48,62,000
136	Supplies and Disposals.	2057, Supplies and Disposals.	2,75,000	2,75,000
137	Stationery and Printing.	2058, Stationery and Printing.	90,00,000	90,00,000
138	Labour and Employment.	2230, Labour and Employment.	58,45,000	58,45,000
145	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	3,41,000	3,41,000
		Total—Industries, Energy and Labour Department.	1,83,23,000	20,00,000	2,03,23,000
Rural Development Department					
148	District Administration.	2053, District Administration.	6,34,000	6,34,000
149	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	6,000	6,000
150	Water Supply and Sanitation.	2215, Water Supply and Sanitation.	17,79,60,000	17,79,60,000
152	Nutrition.	2236, Nutrition.	2,55,00,000	2,55,00,000
154	Agricultural Research and Education.	2415, Agricultural Research and Education.	3,17,000	3,17,000
157	Other Rural Development Programmes.	2515, Other Rural Development Programmes.	18,000	18,000
158	Minor Irrigation.	2702, Minor Irrigation.	12,00,000	12,00,000
160	Secretariat—Economic Services.	3451, Secretariat—Economic Services.	15,43,000	15,43,000
161	Census, Surveys and Statistics.	3454, Census, Surveys and Statistics.	57,000	57,000
162	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	24,000	14,000	38,000
		Total—Rural Development Department.	20,72,59,000	14,000	20,72,73,000
Food and Civil Supplies Department					
168	Food, Storage and Warehousing.	2408, Food, Storage and Warehousing.	1,36,17,000	1,36,17,000
169	Secretariat—Economic Services.	3451, Secretariat—Economic Services.	1,73,000	1,73,000
		Total—Food and Civil Supplies Department.	1,37,90,000	1,37,90,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
	Social Welfare, Cultural Affairs, Sports and Tourism Department				
172	Sports and Youth Services.	2204, Sports and Youth Services.	69,47,000	69,47,000
177	Nutrition.	2236, Nutrition.	3,75,780	3,75,780
178	Secretariat-Social Services.	2251, Secretariat-Social Services.	5,31,000	5,31,000
180	Tourism.	3452, Tourism.	15,42,000	15,42,000
		Total—Social Welfare Cultural Affairs, Sports, and Tourism Department	90,20,000	3,75,780	93,95,780
	Planning Department				
181	Social Security and Welfare.	2235, Social Security and Welfare.	10,000	10,000
182	Rural Employment.	2505, Rural Employment.	1,02,74,00,000	1,02,74,00,000
183	Other Rural Development Programmes.	2515, Other Rural Development Programmes.	10	10
185	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	12,96,000	12,96,000
186	Census, Surveys and Statistics.	3454, Census, Surveys and Statistics.	1,99,35,000	1,99,35,000
		Total—Planning Department	1,02,87,06,010	1,99,35,000	1,04,86,41,010
	Housing and Special Assistance Department				
192	District Administration.	2053, District Administration.	38,37,000	38,37,000
193	Other Administrative Services.	2070, Other Administrative Services.	1,58,000	1,58,000
194	Housing.	2216, Housing.	5,00,00,000	5,00,00,000
196	Social Security and Welfare.	2235, Social Security and Welfare.	1,24,00,000	1,24,00,000
197	Secretariat-Economic Services.	3451, Secretariat—Economic Services.	76,000	76,000
		Total—Housing and Special Assistance Department.	6,64,71,000	6,64,71,000
	Public Health Department				
201	Water Supply and Sanitation.	2215, Water Supply and Sanitation.	73,000	73,000
202	Social Security and Welfare.	2235, Social Security and Welfare.	44,000	44,000
203	Secretariat—Social Services.	2251, Secretariat—Social Services.	4,45,000	4,45,000
203A	Aid materials and Equipments.	3606, Aid materials and Equipments.	50,00,000	50,00,000
		Total—Public Health Department.	55,62,000	55,62,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
Medical Education and Drugs Department					
206	Medical and Public Health.	2210, Medical and Public Health.	3,97,06,020	3,97,06,020
207	Social Security and Welfare.	2235, Social Security and Welfare.	57,000	57,000
208	Secretariat—Social Services.	2251, Secretariat—Social Services.	11,55,000	11,55,000
		Total—Medical Education and Drugs Department.	4,09,18,020	4,09,18,020
Tribal Development Department					
211	Pensions and Other Retirement Benefits.	2071, Pensions and Other Retirement Benefits.	5,000	5,000
213	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	3,00,01,000	3,00,01,000
215	Secretariat—Social Services.	2251, Secretariat—Social Services.	3,51,000	3,51,000
218	Revenue Expenditure on Removal of Regional Imbalance.	2202, General Education. 2203, Technical Education. 2210, Medical and Public Health. 2215, Water Supply and Sanitation. 2230, Labour and Employment. 2403, Animal Husbandry. 2702, Minor Irrigation. 3054, Roads and Bridges.	3,40,14,000	3,40,14,000
		Total—Tribal Development Department.	6,43,71,000	6,43,71,000
Environment Department					
219	Interest Payments.	2049, Interest Payments.	7,000	7,000
221	Secretariat—Social Services.	2251, Secretariat—Social Services.	51,000	51,000
		Total—Environment Department.	51,000	7,000	58,000
		Total—A—Expenditure on Revenue Account.	3,72,55,27,070	51,47,97,683	4,24,03,24,753
B-EXPENDITURE ON CAPITAL ACCOUNT					
General Administration Department					
226	Capital Outlay on Other Administrative Services.	4070, Capital Outlay on Other Administrative Services.	20,00,000	20,00,000
		Total—General Administration Department.	20,00,000	20,00,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total "
			(4)		
			Rs.	Rs.	Rs.
Revenue and Forests Department					
232	Capital Outlay on Social Security and Welfare.	4235, Capital Outlay on Social Security and Welfare.	2,41,05,000	2,41,05,000
		Total—Revenue and Forests Department.	2,41,05,000	2,41,05,000
Agriculture and Co-operation Department					
241	Capital Outlay on Crop Husbandry.	4401, Capital Outlay on Crop Husbandry.	1,38,00,000	1,38,00,000
244	Capital Outlay on Dairy Development.	4404, Capital Outlay on Dairy Development.	17,47,000	17,47,000
250	Capital Outlay on Village and Small Industries.	4851, Capital Outlay on Village and Small Industries.	10	10
		Total—Agriculture and Co-operation Department.	1,55,47,010	1,55,47,010
Public Works Department					
257	Capital Outlay on Public Works and Administrative and Functional Buildings.	4058, Capital Outlay on Stationery and Printing. 4059, Capital Outlay on Public Works. 4202, Capital Outlay on Education, Sports, Art and Culture. 4210, Capital Outlay on Medical and Public Health. 4211, Capital Outlay on Family Welfare. 4217, Capital Outlay on Urban Development. 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 4235, Capital Outlay on Social Security and Welfare. 4250, Capital Outlay on Other Social Services.	10	10
		Total—Public Works Department.	10	10

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
Irrigation Department					
259	Capital Outlay on Water Supply and Sanitation.	4215, Capital Outlay on Water Supply and Sanitation.	15,61,000	15,61,000
261	Capital Outlay on Major and Medium Irrigation.	4701, Capital Outlay on Major and Medium Irrigation.	3,41,330	3,41,330
262	Capital Outlay on Minor Irrigation.	4702, Capital Outlay on Minor Irrigation.	20	20
Total—Irrigation Department.			15,61,020	3,41,330	19,02,350
Rural Development Department					
272	Capital Outlay on Soil and Water Conservation.	4402, Capital outlay on Soil and water conservation.	33,92,000	22,500	34,14,500
Total—Rural Development Department.			33,92,000	22,500	34,14,500
Food and Civil Supplies Department					
273	Capital Outlay on Food, Storage and Warehousing.	4408, Capital outlay on Food, Storage and Warehousing.	1,15,34,73,000	1,15,34,73,000
Total—Food and Civil Supplies Department.			1,15,34,73,000	1,15,34,73,000
Medical Education and Drugs Department					
279	Capital Outlay on Medical and Public Health.	4210, Capital Outlay on Medical and Public Health.	44,000	44,000
Total—Medical Education and Drugs Department.			44,000	44,000

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		Tribal Development Department			
281	Capital Outlay Tribal Areas Development Sub-Plan.	4059, Capital Outlay on Public works. 4202, Capital Outlay on Education, Sports, Arts and Culture. 4210, Capital Outlay on Medical and Public Health. 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward classes. 4250, Capital Outlay on Other Social Services. 4403, Capital Outlay on Animal Husbandry. 4404, Capital Outlay on Dairy Development. 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4415, Capital Outlay on Agricultural Research and Education. 4425, Capital Outlay on Co-operation. 4701, Capital Outlay on Major and Medium Irrigation. 4702, Capital Outlay on Minor Irrigation. 4851, Capital Outlay on Village and Small Industries. 5054, Capital Outlay on Roads and Bridges.	10	10
282	Capital Outlay on Removal of Regional Imbalance.	4202, Capital Outlay on Education, Sports, Arts and Culture. 4210, Capital Outlay on Medical and Public Health. 4250, Capital Outlay on Other Social Services. 4701, Capital Outlay on Major and Medium Irrigation. 4702, Capital Outlay on Minor Irrigation. 5054, Capital Outlay on Roads and Bridges.	92,34,000	92,34,000
		Total—Tribal Development Department.	92,34,010	92,34,010
		Total—B-Expenditure on Capital Account.	1,20,93,56,050	3,63,830	1,20,97,19,880

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
	C—EXPENDITURE UNDER DEBT HEADS				
	General Administration Department				
284	Loans to Government Servants, etc.	7610, Loans to Government Servants etc.	9,49,000	9,49,000
		Total—General Administration Department.	9,49,000	9,49,000
	Revenue and Forests Department				
290	Loans for Relief on account of Natural Calamities.	6245, Loans for Relief on account of Natural Calamities.	50,72,000	50,72,000
291	Loans for Crop Husbandry.	6401, Loans for Crop Husbandry.	26,19,000	26,19,000
		Total—Revenue and Forests Department.	76,91,000	76,91,000
	Agriculture and Co-operation Department				
303	Loans for Village and Small Industries.	6851, Loans for Village and Small Industries.	37,62,000	37,62,000
		Total—Agriculture and Co-operation Department.	37,62,000	37,62,000
	Finance Department				
312	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	1,69,80,00,000	1,69,80,00,000
313	Loans and Advances from the Central Government.	6004, Loans and Advances from the Central Government.	9,58,93,000	9,58,93,000
		Total—Finance Department.	1,79,38,93,000	1,79,38,93,000
	Industries, Energy and Labour Department				
325	Loans for Other Industries and Minerals.	6885, Loans for other Industries and Minerals.	10	10
		Total—Industries, Energy and Labour Department	10	10
	Rural Development Department				
331	Miscellaneous Loans.	7615, Miscellaneous Loans.	99,66,45,000	99,66,45,000
		Total—Rural Development Department.	99,66,45,000	99,66,45,000

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
	Tribal Development Department				
	Loans for Tribal Areas Development Sub-Plan.	6216, Loans for Housing.	10,03,000	10,03,000
		6217, Loans for Urban Development.			
		6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		6250, Loans for Other Social Services.			
		6401, Loans for Crop Husbandry.			
348		6403, Loans for Animal Husbandry.			
		6406, Loans for Forestry and Wild Life.			
	6425, Loans for Co-operation.				
	6435, Loans for Other Agricultural Programmes.				
	6801, Loans for Power projects.				
	Total—Tribal Development Department.		10,03,000	10,03,000
	Total—C-Expenditure under Debt Heads.		1,01,00,50,010	1,79,38,93,000	2,80,39,43,010
	GRAND TOTAL		5,94,49,33,130	2,30,90,54,513	8,25,39,87,643

STATEMENT OF OBJECTS AND REASONS

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 1987-88. The amounts are shown below :—

	Rs.
(a) Revenue Expenditure	4,24,03,24,753
(b) Capital Expenditure	1,20,97,19,880
(c) Expenditure under Debt Heads	2,80,39,43,010
Total	8,25,39,87,643

Bombay, dated the 21st March 1988.

SUSHILKUMAR S. SHINDE,
Minister for Finance.